

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 251/16	TP 235/17	Hearing	391 / 394	Marlabs Innova-tions Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATI-P. JOHN  
SPT Legal

Advocate to petitioner

2. SINCHANA.M.R

ROC

Sinchana.M.R

Counsel for petitioner is present. Smt. M.R. Sinchana, Standing Counsel for ROC and RD is present. She requested some more time to file affidavit/report of RD/ROC. Counsel for petitioner has filed a certificate issued by the Auditor regarding the accounting treatment.

For filing report of ROC/RD, time extended till 21.06.2017.

MEMBER (J)

MEMBER (T)